

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)****APPEAL NO. 159 OF 2014 & IA Nos. 255, 256 OF 2014
&
APPEAL NO.160 OF 2014 & IA Nos. 257, 258 OF 2014****Dated: 6th January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)****Appeal No. 159 of 2014 & IA Nos. 255, 256 of 2014****In the matter of :****GAIL India Ltd. ...Appellant(s)
Vs.
Welspun Maxsteel Ltd. & Ors. ...Respondent(s)****Counsel for the Appellant(s) : Ms. Ranjana Roy Gawai
Mr. Vinod Kapoor****Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R.1****Mr. Sumit Kishore for PNGRB****Appeal No.160 of 2014 & IA Nos. 257, 258 of 2014****In the matter of :****GAIL India Ltd. ...Appellant(s)
Vs.
M/s Ispat Industries Ltd. & Ors. ...Respondent(s)****Counsel for the Appellant(s) : Ms. Ranjana Roy Gawai
Mr. Vinod Kapoor****Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R.1****Mr. Sumit Kishore for PNGRB**

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **17.02.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson